

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

Subject: Orientation Programme on "Transition from State Laws to the Central Laws in the backdrop of implementation of the Reorganization Act, 2019."

ORDER

No: 1012

Dated: 08/11/2019

The Civil Judges (Senior Division & Junior Division/ CJMs & Judicial Magistrates) serving in the Jammu province are hereby nominated for attending the Orientation Programme on "Transition from State Laws to the Central Laws in the backdrop of implementation of the Reorganization Act, 2019" scheduled to be held on 10th November, 2019 (Sunday) at State Judicial Academy Complex, Jammu with the direction to report at the venue at 9:30 am sharp.

By Order.

(Sanjay Dhar)
Registrar General

No: 20222-56/9.5

Dated: 08/11/2019

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir.
4. Registrar Rules, High Court of J&K.
5. All Principal District & Sessions Judges of Jammu Province, for information and necessary action.
6. Director, J&K State Judicial Academy, Jammu for information and with the request to inform all the nominated Judicial Officers accordingly.
7. CPC (e-Court) High Court of J&K, Jammu for information and with the request to get the same uploaded on the official website of High Court of J&K, for information of all concerned.

Registrar General